## National Company Law Tribunal Allahabad Bench

CP NO.25/ALD/2017

| ATTENDENC<br>OF THE NAT                                    | E-CUM-ORDER<br>IONAL COMPAN | SHEET OF THE HE | EARING OF ALLAHABAD BENCH<br>L ON 12.09.2017 |  |
|--|-----------------------------|-----------------|--|--|
| NAME OF TH   | E COMPANY:                  | JODPE           | L LTD.                                       |  |
| SECTION OF THE COMPANIES ACT: U/S Section 60 (5) IBC 2016. |                             |                 |  |  |
| Sl. NO.<br>Signature                                       | Name                        | Designation     | Representation                               |  |
| <u>1.</u>  |                             |                 |  |  |
| <u>2.</u>  |                             |                 |  |  |

## CP No. 25/ALD/2017

Arguments are heard in I.A. No. 60/2017 and judgement is reserved.

Shri H.P. Chaturvedi (Member (Judicial)

Dated: 12.09.2017

Typed by P.K..Jyoti